

**HIGH COURT OF ORISSA; CUTTACK****CORRIGENDUM**

No. 728 /R Date 17.04.2019

It is to inform that in pursuance of the resolution passed in the meeting of the Full Court held on 10.04.2019, Hon'ble the Chief Justice has been pleased to substitute the following in place of the existing Clause (xiii) occurring in Rule 1(b), Chapter-XV of the High Court of Orissa Rules, Vol-I, 1948 (4th Edition, 1983) to place before the Division Bench of the Court.

“(xiii) Writ petitions against the orders passed by the Orissa Electricity Regulatory Commission, Grievance Redressal Forums (GRF) and Ombudsmen under the Electricity Act, 2003.”

The Court's notification issued in this regard vide No.672/R Dtd.16.04.2019 is hereby withdrawn and in that place the above amendments shall come into force with immediate effect.

**By Order of the Court**

Sd/-  
(C.R. Dash)  
Registrar (Judicial)

Memo No. 5170(130) Date 17.04.2019

Copy forwarded to the

1. All officers of the Court,
2. Sr. Principal Secretary to Hon'ble the Chief Justice,
3. Addl. Principal Secretaries/ Sr. Secretaries/ Secretaries/ P.As attached to the Hon'ble Judges for placing the same before their Lordships for information,
4. All Superintendent/ Section Officer of the Court,
5. Superintendent, Computer section to upload the same in the official website of the Court.
6. Peskar, Lawzima Court.
7. The Technical Director, NIC Centre, Orissa High Court
8. Notice Board.

SRI  
16.04.19  
SPECIAL OFFICER (SPL. CELL)

Memo No. 5171(3) Date 17-04-2019

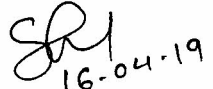
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1. The Advocate General, Odisha, Cuttack
2. The Secretary, Odisha State Bar Council, Cuttack
3. The Secretary, Orissa High Court Bar Association, Cuttack  
for information and necessary action.

  
16-04-19  
SPECIAL OFFICER (SPL. CELL)


Memo No. 5172 Date 17-04-2019

Copy forwarded to the Principal Secretary to Govt. of Odisha, Law Deptt., Bhubaneswar for according necessary permission at the earliest to the Deputy Director, Printing, Stationary & Publications, Odisha, Cuttack for publication in the next issue of Odisha Gazette (Extra-Ordinary).

  
16-04-19  
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Memo No. 5173 Date 17-04-2019

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16-04-19  
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